Filing under clause (ca) of sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 CORPORATE DEBTOR: AGARWAL REALITY DEVELOPERS PRIVATE LIMITED Amount in Rs.

| Sl. | Category of creditor | Summ | ary of claims | Sumn | nary of claims | Amount of | Amount of | Amount of | Details in | Remarks, if |
|-------|---------------------------------------|--------|---------------|--------|----------------|------------|------------|--------------|------------|-------------|
| No. | | r | eceived | | ndmitted | Contengent | claims not | claims under | Annexure | any |
| | | No. of | Amount | No. of | Amount | claims | admitted | verification | | |
| | | claims | | claims | | | | | | |
| 1 | Secured Financial Creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| | belonging to any class of creditors | | | | | | | | | |
| 2 | Unsecured Financial Creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | |
| | belonging to any class of creditors | | | | | | | | | |
| 3 | Secured Financial Creditors (other | 7 | 47645662873 | 7 | 42441555846 | 0 | 0 | 5204107027 | 3 | |
| | than financial creditors belonging to | | | | | | | | | |
| | any class of creditors) | | | | | | | | | |
| 4 | Unsecured Financial Creditors (other | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | |
| | than financial creditors belonging to | | | | | | | | | |
| | any class of creditors) | | | | | | | | | |
| 5 | Operational Creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | |
| 6 | Operational Creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | |
| 7 | Operational Creditors (Government | 0 | 0 | | | 0 | 0 | 0 | 7 | |
| | Dues) | | | | | | | | | |
| 8 | Operational Creditors (other than | 0 | 0 | 0 | | 0 | 0 | 0 | 8 | |
| | Workmen, Employees and | | | | | | | | | |
| | Government Dues) | | | | | | | | | |
| 9 | Other creditors, if any (other than | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | |
| | financial creditors and operational | | | | | | | | | |
| | creditors) | | | | | | | | | |
| Total | | 7 | 47645662873 | 7 | 42441555846 | 0 | 0 | 5204107027 | | |

Golla Ramakantha Rao

Resolution Professional

In the matter of Agarwal Reality Developers (P) Ltd

Date: 29.07.2024

| | | | | | | | Annexur | e-1 | | | | | | |
|---------|-------------|------------|---------|------------|-------------|--------------|----------------------|-------------|-------------|-------------|-------------|-----------|--------------|----------|
| Name of | the Corpora | ate Debtor | | Agarwal R | eality Deve | elopers Priv | vate Limited | Date of Co | ommeceme | ent of CIRP | | 08.07.202 | 4 | |
| | | | | | | List of | Creditors as | on 29.07.2 | 024 | | | | | |
| | | | | Lis | t of Secure | d Financial | Creditors bel | onging to a | ny Class of | Creditors | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | Amoun | t in Rs. |
| SI.No. | Name of | Details of | claim | Details of | claim admi | itted | | | | Amount of | Amount of | Amount | Amount of | Remarks, |
| | creditor | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % of | contingent | any Mutual | of claim | claim | if any |
| | | receipt | claimed | of claim | claim | covered | covered by | related | voting | claim | dues, that | not | under | |
| | | | | admitted | | by | guarantee | party? | share in | | may be set- | admitted | verification | |
| | | | | | | | | | | | | | | |
| | | | | | | interest | | | | | | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP | | | |

Golla Ramakantha Rao Resolution Professional In the matter of Agarwal Reality Developees (P) Ltd Date: 29.07.2024

| | | | | | | Annex | ure-2 | | | | | | | |
|-----------|-------------|------------|---------|-------------|-------------|----------------|------------|------------|---------------|------------|----------|------------|-----------|--|
| Name of t | the Corpora | te Debtor | | Agarwal R | eality Deve | elopers Privat | te Limited | Date of C | ommeceme | nt of CIRP | | 08.07.2024 | | |
| | | | | | | List of Credi | tors as on | 29.07.2024 | ļ | | | • | | |
| | | | Li | st of Unsec | ured Finan | cial Creditors | belonging | to any Cla | ss of Credito | ors | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | Amoui | nt in Rs. | |
| SI.No | Name of | Details of | claim | Details of | claim admi | itted | | | Amount | Amount | Amount | Amount | Remarks, | |
| | creditor | received r | eceived | | | | | | of | of any | of claim | of claim | if any | |
| | | Date of | Amount | Amount | Nature of | Amount | Whether | % of | contingen | mutual | not | under | | |
| | | receipt | claimed | of claim | claim | covered by | related | voting | t claim | dues, that | admitted | verificati | | |
| | | | | admitted | | guarantee | party? | share in | | may be | | on | | |
| | | | | | | | | CoC | | set- off | | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP | |

| 1 | | | | | | Annexu | ire-3 | | | | | | | | | | | |
|----------|---|----------------|----------------|---------------------|------------------|-------------------|----------------|-------------|----------------|--------------|------------|----------------|--------------------|-----------|--|--|--|--|
| Name o | of the Corpor | rate Debtor | | Agarwal Reality D | evelopers Priv | ate Limited | | Date of Co | mmecement | of CIRP | | 08.07.20 | 24 | | | | | |
| | | | | | Li | st of Creditors a | s on 29.07.20 | 24 | | | | | | | | | | |
| | | | Lis | st of Secured Finan | cial Creditors (| other than finan | cial creditors | belonging t | to any Class o | f Creditors) | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| | Amount in Creditor No. Name of creditor Details of claim received Details of claim admitted Amount of contingent any mutual of claim under verification | | | | | | | | | | | | | | | | | |
| | | Details of cla | im received | Details of claim a | dmitted | | | | | | | | | Remark | | | | |
| | creditor | | | | | | | | | _ | 1 - | | under verification | s, if any | | | | |
| | | | I | | I | T | I | I | l-, , , | claim | dues, that | not | | | | | | |
| | | | Amount claimed | Amount of claim | Nature of | Amount | Amount | 1 | % of voting | | | e set- admitte | | | | | | |
| | | receipt | | admitted | claim | covered by | | related | share in | | off | d | | | | | | |
| | | | | | | Security | guarantee | party? | CoC | | | | | | | | | |
| | ARCIL | 22.07.2024 | 020255027 | 763771614 | Financial | 763771614 | NUL | No | 1.80 | | | | 174402412 | | | | | |
| — | | 22-07-2024 | | | | | | | | | 0 | U | 174483413 | | | | | |
| | BOI | 22-07-2024 | | + | | 6181086781 | | No | 14.56 | - | 0 | 0 | 88794597 | └ | | | | |
| 3 | BOM | 22-07-2024 | 1521934779 | 1521934779 | Financial | 1521934779 | Nil | No | 3.59 | 0 | 0 | 0 | 0 | | | | | |
| 4 | CANARA | 22-07-2024 | 5064470540 | 2235298792 | Financial | 2235298792 | Nil | No | 5.27 | 0 | 0 | 0 | 2829171748 | | | | | |
| 5 | IDBI | 22-07-2024 | 1559044375 | 1358705908 | Financial | 1358705908 | Nil | No | 3.20 | 0 | 0 | 0 | 200338467 | | | | | |
| 6 | PNB | 22-07-2024 | 6009279317 | 4989110725 | Financial | 4989110725 | Nil | No | 11.76 | 0 | 0 | 0 | 1020168592 | | | | | |
| 7 | SBI | 20-07-2024 | 26282797457 | 25391647247 | Financial | 25391647247 | Nil | No | 59.83 | 0 | 0 | 0 | 891150210 | | | | | |
| Total | | | 47645662873 | 42441555846 | 0 | 42441555846 | - | - | 100.00 | 0 | 0 | 0 | 5204107027 | | | | | |

Golla Ramakantha Resolution

In the matter of Agarwal Reality Developees (P) Ltd Date: 29.07.2024



| | | | | | | Annexure-4 | | | | | | | |
|--------|-------------|--------------|---------------------|-----------------|---------------|-----------------|---------------|-------------|-------------------|------------|----------|--------------|----------|
| Name o | f the Corpo | rate Debtor | | Agarwal Reali | ity Develope | rs Private Lim | ited | Date of Co | ommeceme | nt of CIRP | | 08.07.2024 | |
| | | | | | List o | f Creditors as | on 29.07.20 | 24 | | | | | |
| | | | List of Unsecured F | inancial Credit | ors (other th | nan financial c | reditors belo | onging to a | ny Class of | Creditors) | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | Amount | t in Rs. |
| SI.No | Name of | Details of o | claim received | Details of cla | im admitted | | | | Amount | Amount | Amount | Amount of | Remarks, |
| | creditor | | | | | | | | of of any of clai | | | claim | if any |
| | | | | | | | | | contingen | mutual | not | under | |
| | | Date of | Amount claimed | Amount of | Nature of | Amount | Whether | % of | t claim | dues, that | admitted | verification | |
| | | receipt | | claim | claim | covered by | related | voting | | may be | | | |
| | | | | admitted | | guarantee | party? | share in | | set- off | | | |
| | | | | | | | | СоС | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Golla Resolution

In the matter of Agarwal Reality Developees (P) Ltd Date: 29.07.2024

| | | | | | Anne | exure-5 | | | | | | | |
|---------|---------------------------|-----------------|------------------------------------|-------------------|--------------------------------|-----------------|------------------------|--|--|-----------|-----------------|-----------------|--------------------|
| Name of | the Corporate Debto | r | | Agarwal R | Reality Deve | elopers Priv | ate Limite | Date of Con | nmecemen | t of CIRP | | 08.07.202 | 4 |
| | | | | | List of Cred | ditors as or | 29.07.202 | 24 | | | | | |
| | | | | List of o | perational o | creditors (V | Vorkmen) | | | | | | |
| | | | | | | | | | | | | | n Rs. |
| SI.No | Name of the Authorised | Name of workman | Details of claim received received | | Details of | claim admi | tted | | Amount Amount of of any contingen mutual | | Amount of claim | Amount of claim | Remarks, if any |
| | Representative, if any | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | _ | | | not admitted | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP |

| | | | | | Ar | nnexure-6 | | _ | | | | _ | |
|---------|-------------------|------------------|------------|-----------|-------------|--------------|-------------|------------|------------------|-------------|------------|-----------|-----------|
| Name of | the Corporate Del | btor | | Agarwal F | Reality Dev | elopers Priv | vate Limite | Date of Co | ommeceme | ent of CIRP | | 08.07.202 | 4 |
| | | | | | List of C | reditors as | on 29.07. | 2024 | | | | | |
| | | | | List of | operation | al creditors | (Employee | es) | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | Amoui | nt in Rs. |
| SI.No | Name of the | Name of creditor | Details of | claim | Details of | claim adm | itted | | Amount | Amount | Amount | Amount | Remarks, |
| | Authorised | | received | | | | | | of | of of any | of claim | of claim | if any |
| | Representative, | | Date of | Amount | Amount | Nature of | Whether | % of | contingen mutual | mutual | under | not | |
| | if any | | receipt | claimed | of claim | claim | related | voting | t claim | dues, | verificati | admitted | |
| | | | | | admitted | | party? | share in | | that may | on | | |
| | | | | | | | . , | CoC | | be set- | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP |

Golla Ramakantha Rao Resolution Professional In the matter of Agarwal Reality Developees (P) Ltd

Date: 29.07.2024

| | | | | | Annexure-7 | , | | | | | | | |
|---------|---------------------|------------|---------------|-------------------|-------------------|-------------|------------|------------|-----------|------------|--------------|-----------|-----------|
| Name of | f the Corporate Del | btor | | Agarwal Reality D | evelopers Private | Limited | | Date of Co | ommeceme | nt of CIRP | | 08.07.202 | 4 |
| | | | | • | List of Credi | itors as on | 29.07.2024 | ļ | | | | | |
| | | | | List of o | perational credit | ors (Gover | nment due | s) | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | Amoui | nt in Rs. |
| SI.No | Details of claima | ant | Details of cl | aim received | Details of claim | admitted | | | Amount | Amount | Amount of | Amount | Remarks, |
| | | | | | | | | | of | of any | claim under | of claim | if any |
| | | | | | | | | | contingen | mutual | verification | not | |
| | Department | Government | Date of | Amount claimed | Amount of | Nature of | Whether | % of | t claim | dues, | | admitted | |
| | | | receipt | | claim admitted | claim | related | voting | | that may | | | |
| | | | | | | | party? | share in | | be set- | | | |
| | | | | | | | | CoC, if | | off | | | |
| | | | | | | | | applicabl | | | | | |
| | | | | | | | | e | | | | | |
| • | NIL | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| Total | | - | - | _ | - | - | - | _ | - | _ | - | _ | |

Golla Ramakantha Rao Resolution Professional In the matter of Agarwal Reality Developees (P) Ltd Date: 29.07.2024

| | | | | | | Anne | exure-8 | | | | | | | |
|-------|---|------------|----------------|----------------------|-------------|-------------|------------|------------|------------|------------|----------|-----------|--------------------|--------------|
| Name | e of the Corpora | ate Debtor | | Agarwal Reality De | evelopers F | Private Lim | ited | Date of Co | mmeceme | nt of CIRP | | 08.07.202 | 4 | |
| | | | | | List o | f Creditors | as on 29.0 | 7.2024 | | | | | | |
| | | | Lis | t of operational cre | ditors (Oth | er than Wo | rkmen and | l Employee | s and Govr | nment due | s) | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | Α | mount in Rs. |
| SI.No | I.No Name of Details of claim received Details of claim admitted Amount Amount Amount | | | | | | | | | | | Amount | Amount of claim | Remarks, if |
| | creditor | | | | | | | | | of | of any | of claim | under verification | any |
| | | | | | | | | | | contingen | mutual | not | | |
| | | Date of | Amount claimed | Amount of claim | Nature of | Amount | Amount | Whether | % of | t claim | dues, | admitted | | |
| | | receipt | | admitted | claim | covered | covered | related | voting | | that may | | | |
| | | | | | | by | by | party? | share in | | be set- | | | |
| | Security guarante CoC off | | | | | | | | | | | | | |
| | | | | | | interest | e | | | | | | | |
| | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| Total | | | 0 | 0 0 - 0 0 | | | | | _ | 0 | 0 | 0 | 0 |) |

Golla Ramakantha Resolution

In the matter of Agarwal Reality Developees (P) Ltd Date: 29.07.2024

| | | | | | | Annexure | e-9 | | | | | | |
|---------|---------------------|------------|-------------|--------------|--------------|-------------|-------------|------------|--------------|-----------|----------|------------|---------|
| Name of | the Corporate Debto | r | | Agarwal R | Reality Deve | elopers Pri | vate Limite | Date of Co | ommecemer | t of CIRP | | 08.07.202 | 4 |
| | | | | • | List of Cre | ditors as | on 29.07.20 | 24 | | | | • | |
| | | | List of oth | er creditors | (Other tha | n financial | creditors a | nd operati | onal credito | rs) | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | Amou | nt in Rs. | |
| Sl.No | Name of creditor | Details of | claim | Details of | claim admi | itted | | | Amount of | Amount | Amount | Amount | Remarks |
| | | received | | | | | | | contingent | of any | of claim | of claim | if any |
| | | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | claim | mutual | not | under | |
| | | receipt | claimed | of claim | claim | covered | covered | related | | dues, | admitted | verificati | |
| | | | | admitted | | by | by | party? | | that may | | on | |
| | | | | | | Security | guarante | | | be set- | | | |
| | | | | | | interest | e | | | off | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP |

Golla Ramakantha Rao Resolution Professional In the matter of Agarwal Reality Developees (P) Ltd Date: 29.07.2024